

File No. 17-3/11 ENF/FSSAI
Food Safety & Standards Authority of India
FDA Bhawan, Kotla Road
New Delhi - 110002

Date: 09.07.2012

Subject: Indian Food Code

The Indian Food Code has been prepared including products which are not under FSS Regulations, 2011. It is hereby clarified that the "Indian Food Code is only code given for identification of the product/chemical and it is not necessary that product/chemical, if has Food Code, is approved product as per FSS Act, 2006." Please see the relevant provisions for confirming if product is already approved or a new product, in later case it will require product approval sanction under FSS Regulations.

The application of new product for Product Approval should be sent to Director (PA) separately.



(Dr. D. S. Yadav)
DD (Enf-II)

To:

NISG, Hyderabad

Cc:- For information;

1. PPS to CP
2. PS to CEO
3. All Directors
4. All Central DOs
5. Commissioner Food safety of all States/UTs